

(14)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 3404/2001

This the 4th day of October, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

B. S. Bhatia  
s/o Late S. Balwant Singh  
r/o 071/110, Prem Nagar,  
Janakpuri, New Delhi.  
(None).

Versus

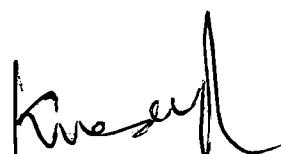
1. Union of India  
Ministry of Works and Housing,  
through  
Chief Engineer (NDZ-III),  
CPWD, 1st Floor,  
Sewa Bhawan, New Delhi.
2. Superintending Engineer,  
CPWD, Delhi Central Circle-7,  
East Block No.4, level-4,  
R.K. Puram, New Delhi.
3. Sh. B. B. L. Gupta  
Executive Engineer,  
T-Division, CPWD,  
141-145, Sarojini Nagar,  
New Delhi.

(By Advocate: Ms. Promila Safaya)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

None is present for the applicant despite repeated calls. OA is dismissed in default and for non-prosecution.

  
( KULDIP SINGH )  
Member (J)

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